



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 1836/2019

M.A. No. 1956/2020

Today this the 19th day of October, 2020

Through video conferencing

Hon'ble Mr. Pradeep Kumar, Member (A)

Smt Komal Tanay

W/o Ex. CLTS Late Sh. Ram Charan

Aged 61 years

Present Address: C/o Sh. S.P.Singh,

New Sarvodaya Colony, Gali No.5 Meerut (UP)

R/o Vill-Kot Behta,

PO-Ishagarh, PS Sipari Bazar

Distt & Teh Jhansi (UP).

... Applicant

(By Advocate: Shri U.Srivastava with Shri M.K.Gaur)

Versus

1. Indian Council of Agricultural Research through
Its Secretary,
Krishi Bhawan,
Dr. R.P. Road, New Delhi.

2. The Director,
Indian Grassland & Fodder Research Institute,
Jhansi, UP.

3. Union of India through the Secretary,
Ministry of Agriculture,
Krishi Bhawan,
Dr. R.P. Road, New Delhi.

.. Respondents

(By Advocate: Shri Gagan Mathur)



ORDER (ORAL)

The said OA was admitted after PT No. 100/2019 was allowed on 31.05.2019. Since there was delay, the MA No. 2006/2019 was also preferred and this was also allowed on 06.09.2019.

2) Thereafter, notice was issued on OA, wherein reply is still awaited and the respondents seek one week more to submit their reply.

3) The applicant, however, pleaded that there are certain factual inaccuracies in the OA and they seek permission to withdraw the same with liberty to file a better OA. For this purpose, applicant seeks two weeks time to file a better OA.

They also plead that they be also permitted to file this new and better OA, without there being any need to file another PT and another MA for condonation of delay.

4) Matter has been heard. As pleaded by the applicant, withdrawal of the OA is allowed with liberty as aforesaid, in case the new OA is filed within two weeks time.

5) OA is dismissed as withdrawn with aforesaid liberty. Pending MA also stands disposed of.

(Pradeep Kumar)
Member (A)

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